

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR  
Original Application No. 16/2000

Jabalpur, this the 31st day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)  
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

V.V. Giri  
son of Shri V. Vishwanadham,  
aged about 30 years  
Junior Stenographer  
S.E Railway, Under  
Senior Divisional  
Electrical Engineer,  
Electric Loco. Shed, Bhilai  
District DURG (MP)

- APPLICANT

(By Advocate - None)

VERSUS

1. Union of India  
Department of Railways,  
Through it's Secretary,  
Rail Bhawan,  
NEW DELHI
2. The General Manager,  
South Eastern Railway,  
11 Garden Reach,  
Calcutta 700043
3. The Sr. Divisional Electrical  
Engineer (TRS) South Eastern  
Railway, Bhilai  
District DURG (M.P.)
4. Divisional Electrical Engineer (TRS)  
South Eastern Railway,  
BHILAI  
District DURG (M.P.)
5. Assistant Electrical Engineer (TRS)  
South Eastern Railway,  
Electric Loco Shed,  
Bhilai  
District DURG (MP)

- RESPONDENTS

(By Advocate - Shri S.S. Gupta )

ORDER (ORAL)

By Shanker Raju, Member (Judicial):

Today neither the applicant nor his counsel is present. In the past also, they had not appeared. So

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far as the punishment is concerned, the same pertains to Stoppage of Passes and PTOs, Currency of which had already expired before three days of the Appellate Authority's order. Although the O.A. has <sup>been</sup> rendered <sup>ed</sup> infrustuous, but the same is dismissed in default for non-prosecution.

*R.K. Upadhyaya*

(R.K. Upadhyaya)  
Member (Adm v.)

*S. Raju*

(Shanker Raju)  
Member (Judicial)

'MA'

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पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

परिचालित अग्रे शिलः

- (1) रजिस्ट्रार जनरल, जबलपुर
- (2) सहायक रजिस्ट्रार, जबलपुर
- (3) सहायक रजिस्ट्रार, जबलपुर
- (4) सहायक रजिस्ट्रार, जबलपुर

*Adl*  
*V. G. Pri, Darg*  
*SS. Gupta Adl*

*Shankar Raju*  
*2/4/03*

*Issued*  
*on 2.4.03*  
*BS*